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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1141/(MAH)/2017
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.07.2017

NAME OF THE PARTIES: Phoenix Industries Pvt.Ltd

V/s

Concentris Metal Strategies Pvt..Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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SALILA R SANGAI ADVOCATE Salile Sangai

ORDER

CP No. 1141/I&BP/NCLT/MB/MAH/2017

For having the Petitioner's Counsel reported that the Corporate
Debtor is coming forward for a settlement, she made a request for adjournment.

At request of the Counsel, list this matter for hearing/reporting settlement
on 17.07.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)